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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA(COMM) 43/2024

M/S SIGMA SUPPLY CHAIN SOLUTIONS

PVT LTD

.....APPELLANT

Through: Ms. Arshnit Sandhu, Adv.

versus

M/S PRABODHINI LOGISTICS

SERVICES & ORS.

.....RESPONDENTS

Through: Mr. Anuj Kumar Ranjan, Mr.
Manish Kumar and Mr. N.R.
Thakur, Advocates.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE HARISH VAIDYANATHAN

SHANKAR

ORDER

11.03.2025

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CM APPL. 14721/2025 (for Directions)

This application is thoroughly misconceived. We find no error in the decision of the Registrar General refusing to take on board registration papers pertaining to vehicles as security.

It shall consequently stand dismissed.

YASHWANT VARMA, J.

HARISH VAIDYANATHAN SHANKAR, J

MARCH 11, 2025/akc